

**High Court at Calcutta**  
**In The Circuit Bench at Jalpaiguri**  
**OFFICE OF THE REGISTRAR**

**NOTICE**

**Dated 19<sup>th</sup> day of November, 2022**

It is for information of all Learned Advocates that the Case Information System (Version 1.0) has been implemented since inception (i.e. 11<sup>th</sup> March,2019) in the Circuit Bench of Calcutta High Court at Jalpaiguri. The CIS 1.0 requires entry of details of Learned Advocates' in the Master database(server). The E-filing also requires entry of Advocate details in the Case Information System(CIS) Database(Server).

Learned Advocates are, therefore, requested to submit their details in the format given below, in the Office of Registrar on or before 22.12.2022, during office working hours or by e-mail (email-id [cbjalpaiguri.filing@gmail.com](mailto:cbjalpaiguri.filing@gmail.com)), It is also to be noted that in the event of submission of advocate details by e-mail, acknowledgement slip shall not be provided. **Submission of self attested photo copy or Scanned copy of proof of identity and Bar Registration No. is mandatory.**

**BY ORDER**  
**REGISTRAR**  
**CIRCUIT BENCH OF CALCUTTA**  
**HIGH COURT AT JALPAIGURI**

**FORM-A**

(to be filled in Capital letters)

**ADVOCATE'S DETAILS FOR UPDATION OF MASTER DATABASE IN THE CIS 1.0**

Name of Advocate		For Office Use
Full Name		<b>Advocate Code:</b>
Date of Birth		
Bar Registration No.		
Gender		
e-mail ID		<b>Remarks(if any):</b>
Mobile No.		
Phone No.1		<b>Acknowledgement Received Date:</b>
Phone No.2		
Fax No.		

	Residence	Office
Address		
State & Pin		
District		
Town		
Ward		
Taluka/ Sub Division		
Village		

**Signature of the Advocate**

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<b>Acknowledgement Slip</b>		
Name of Advocate		<b>For Office Use Only</b>
		<b>Advocate Code:</b>
Mobile No.		